

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.889 OF 2001@@
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Central Bureau of Investigation Appellant(s)
VERSUS

Ashiq Hussain Faktoo & Ors. Respondent(s)

(With Office report)

DATE : 12-11-2002: This matter was called on for hearing today.@@
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CORAM:
HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant(s): Mr. A. Mariarputham, Adv.
Mr. P. Parmeswaran, Adv.

For Respondent(s): Mr. B.B. Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T...J.
.SP2

By consent of the parties, let this matter stand over
for a period of two weeks.

.SP1

(R.K. Dhawan) (Shelly Sengupta)
Court Master Court Master